DR. SUBRAMANIAM SWAMY (Bombay North-east): Sir, I want to draw your attention...

(Interruptions)

MR. SPEAKER: Don't record. Nothing is recorded.

(Interruptions) **

Dr. Subramaniam Swamy.

DR. SUBRAMANIAM SWAMY: Sir. I want to draw your attention...

(Interruptions)

MR. SPEAKER: Mr Jain, nothing is recorded. We do not have the information.

(Interruptions) **

MR. SPEAKER: नव विवार कर व्ह है।

Dr. Subramaniam Swamy.

DR. SUBRAMAMIAM SWAMY: Sir, I want to draw your attention to the Papers Laid on the Table under item 3(2). A statement regarding Review on the working of the Bharat Heavy Electricals Limited, New Delhi. Sir, during last year.

MR. SPEAKER: We have no discussion on the subject. Then, the Minister's time will come.

SHRI JYOTIRMOY BOSU: This is under examination of the Public Accounts Committee. He does not know. And so there should be no debate.

MR. SPEAKER: It is not a debate on this, Dr. Subramaniam Swamy.

DR. SURRAMANIAM SWAMY: There is no debate. But the statement regarding the review should contain the analysis done by the BHEL of the 31 foreign collaborations entered into so far, and specially in view of the widespread criticism of the proposed BHEL-Simen's agreement; if that is laid on the Table, our Parliament can read and make their own agreement. That is what I want to know.

MR. SPEAKER: That is your suggestion.

SHRI JYOTIRMOY BOSU: Sir, I want to make one submission.

MR. SPEAKER: No, no. Don't record.

(Interruptions) **

MR. SPEAKER: Shri Vajpayee.

TEXT OF THE INTERVIEW OF MINISTER OF EXTERNAL AFFAIRS TO DOORDARSHAN, REPORT OF COMMITTEE TO REVIEW FUNCTIONING OF EXTERNAL PUBLICITY AND STATEMENT REGARDING ACTION TAKEN BY GOVERNMENT.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): I beg to lay on the Table:—

- (1) A copy of the text of his Interview in Hindi with English Tran.latica to Doordarshan New Delhi, on the 16th March, 1979, in the FACE TO FACE PROGRAMME, [Placed in Library. See No. LT-4177/79].
 - (2) (i) A copy of the Report (Hindi and English versions) of the Committee to Review the functioning of External Publicity under the Ministry of External Affairs.
- (ii) A statement (Hindi and English versions) indicating the action being taken by Government on the above Report. [Placed in Library. See No. LT-4178/].

NOTIFICATION UNDER ESSENTIAL COM-MODITIES ACT, 1955, REVIEW ON AND ANNUAL REPORT OF JESSOP AND COM-PANY LTD. CALCUTTA FOR 1977-78 AND A NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT. 1951.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table:—

(1) A copy of the Salt (Reserve Stock) Amendment Order, 1979

^{**}Not recorded.